

CC No.	15/20
FIR No.	07/08
PS	ACB
State Vs.	Rajan Wadhera

17.09.2020

The present matter is being taken up today through video conferencing pursuant to order No. E-10559-10644 /Power Gaz/RADC/2020 Dated, 28.08.2020 of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, and other relevant circulars.

Present (Physically):

- : Sh. Maqsood Ahmad, Ld. Prosecutor for the state. (Physically)
- : Accused Rajan Wadhera along with Counsel Sh. D. S. Kohli (Physically)
- ; IO / Inspector Rajesh Shah is present (Physically)

Copies supplied to the accused, duly page numbered. Put up for scrutiny of documents on the next date of hearing.

Ld. Counsel for the accused had sent an application for change of surety through email yesterday on the email id of the court, but thereafter subsequent e-mail was sent by counsel for accused that new surety is unable to come today and therefore application for change of surety be kept pending and be taken up as and when surety is available.

This application for change of surety is accordingly kept pending and be taken up as and when surety is available. Let the surety appear so that the application is taken up. **Put up this matter on 03.10.2020 through video conferencing.** A copy of this order be supplied to Learned Prosecutor; accused; Counsel for the accused, as well as the IO, through e-mail/WhatsApp. A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Dig Vinay Singh)
Special Judge (PC Act) ACB-02
Rouse Avenue Courts, New Delhi
17.09.2020 (k)